

**GOVERNMENT OF INDIA  
CULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:6132

ANSWERED ON:05.05.2005

PENSION TO ARTISTS

Adsul Shri Anandrao Vithoba;Patel Shri Kishanbhai Vestabhai

**Will the Minister of CULTURE be pleased to state:**

- (a) whether the Union Government provides pension to the persons in the field of Arts;
- (b) if so, the criteria fixed to award such pension; and
- (c) the number of persons receiving Central Pension for 'Man of Arts' at present, State-wise?

**Answer**

MINISTER OF INFORMATION & BROADCASTING AND CULTURE (SHRIS. JAIPAL REDDY)

(a) Yes, Sir.

(b) Under the Scheme of Financial Assistance to persons Distinguished in Letters, Arts and Such other Walks of life who may be indigent circumstances and their dependents, assistance is given in the form of monthly allowance @Rs.2000/- per month under the Central Quota and @Rs.1500/- per month under Centre-State Quota. The objective of the Scheme is to support and sustain old poor artists. Artists and scholars aged 58 years or above who are in indigent circumstances are eligible for the assistance. The artists are recommended for assistance by an Expert Committee constituted for the purpose.

(c) A statement showing number of beneficiaries State-wise is laid on the Table of the House.

Statement referred to in reply to part (c) of the Lok Sabha Unstarred Question No 6132 by SHRI KISHANBHAI V. PATEL and SHRI ANANDRAO V.ADSUL for answer on 5.5.2005

Sl.No Name of the State Central Quota State Quota Total

1	Andhra Pradesh	68	14	82
2	Assam	7	6	13
3	Bihar	12	-	12
4	Chandigarh	2	-	2
5	Delhi	39	-	39
6	Goa	7	15	22
7	Gujrat	3	-	3
8	Haryana	3	1	4
9	Himachal Pradesh	2	-	2
10	Karnataka	34	40	74
11	Kerala	36	77	113
12	Madhya Pradesh	14	-	14
13	Manipur	50	7	57
14	Mizoram	1	2	3
15	Maharashtra	39	11	50
16	Orissa	63	105	168
17	Pondicherry	-	1	1
18	Punjab	-	2	2
19	Rajasthan	2	4	6
20	Tamil Nadu	6	-	6
21	Uttar Pradesh	86	68	154
22	West Bengal	11	5	16

Total 485 358 843